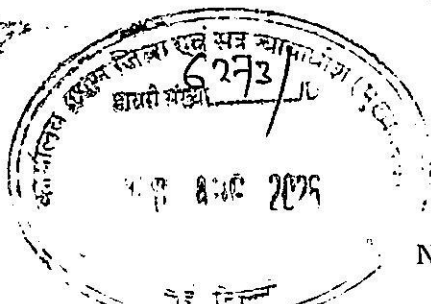


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

It is for information of all concerned that the modification office order bearing no. 6364-6370/Powers/Judl/NE/KKD/Delhi/2026 dated 07.08.2026, in respect of Committees at serial no. 11, 15 and 37 is hereby stands withdrawn, with immediate effect.



(SANJAY SHARMA-I)

Principal District & Sessions Judge
North-East District, KKD Courts Delhi

No. 6435-6441 /Powers/Judl/NE/KKD/Delhi/2026

Dated: 08.08.2026

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Officers/Officials concerned.
4. The Branch Incharges of all the Branches of North-East District, KKD Courts, Delhi.
5. ~~The Website Committee, Tis Hazari Courts, Delhi.~~
6. R&I Branch, North-East District, KKD Courts, Delhi to upload the same on LAYERS.
7. The P.S. to the undersigned.

**Principal District & Sessions Judge
North-East District, KKD Courts Delhi**